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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.01.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 17.01.2025 at 02:00 PM were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 513 of 2024 & I.A. No. 5085, 6476 of 2024 (PH) (With Defects)	Hari Om Dixit Vs. Ajit Srivastava & Ors. With	17.01.2025	21.02.2025
2.	Comp. App. (AT) (Ins) No. 1053 of 2024 (PH)	Ajit Shrivastava Vs. Anand Sonbhadra (IRP for Gayatri Hospitality & Realcon Ltd.) & Anr.	17.01.2025	21.02.2025
3.	Comp. App. (AT) (Ins) No. 1474 of 2024	Shomit Finance Ltd. Vs. Devendra Singh Resolution Professional for Granite Gate Properties Pvt. Ltd. & Ors. With	17.01.2025	25.02.2025
4.	Comp. App. (AT) (Ins) No. 1477 of 2024 (With Defects)	Devendra Singh Vs. Granite Gate Properties Pvt. Ltd.	17.01.2025	25.02.2025
		With		

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5.	Comp. App. (AT)	The Authorised Representative for	17.01.2025	25.02.2025
	(Ins) No. 1479 of	Granite Gate Properties Pvt. Ltd.		
	2024 & I.A. No.	Vs.		
	5864 of 2024	Devendra Singh & Ors.		
	3604 01 2024	Devendra Singii & Ors.		
	(With Defects)			

		With		
6.	Comp. App. (AT)	New Okhla Industrial Development	17.01.2025	25.02.2025
	(Ins) No. 1713 of	Authority		
	2024	Vs.		
		Granite Gate Properties Pvt. Ltd. &		
		Anr.		
		With		
7.	Comp. App. (AT)	SMV Agencies Pvt. Ltd.	17.01.2025	25.02.2025
	(Ins) No. 1714 of	Vs.		
	2024	Granite Gate Properties Pvt. Ltd.		
		Through Its Resolution		
		Professional Ors.		
		Froressionaland Ors.		
	G (4.50)		1= 01 000	250200
8.	Comp. App. (AT)	Jitendra Impex Pvt. Ltd.	17.01.2025	26.02.2025
	(Ins) No. 1083 of	Vs.		
	2019	Compack Enterprises Pvt. Ltd.		
9.	Comp. App. (AT)	Korea Trade Insurance Corporation	17.01.2025	26.02.2025
	(Ins) No. 1383 of	Vs.		
	2023 & I.A. No.	Amrit Polychem Pvt. Ltd.		
	4896 of 2023			
	(With Defects)			
10.	Comp. App. (AT)	EbixCash Ltd.	17.01.2025	26.02.2025
	(Ins) No. 149 of	Vs.		
	2024	State Bank of India & Anr.		
	<u> </u>			
11.	Comp. App. (AT)	UTI Employees Sai Samruddhi	17.01.2025	26.02.2025
11.	(Ins) No. 13 of	Co-operative Housing Society	17.01.2023	40.04.4043
	2024	Vs.		
		Jayesh Sangharajka		
		(RP-Ornate Spaces Pvt. Ltd.)		
		With		
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12.	Comp. App. (AT)	UTI Employees Sai Samruddhi	17.01.2025	26.02.2025
	(Ins) No. 38 of	Co-operative Housing Society		
	2024 & I.A No. 98	Vs.		
	of 2024	Jayesh Sangharajka		
		(RP-Ornate Spaces Pvt. Ltd.) & Anr.		
	(With Defects)			
		With		
13.	Comp. App. (AT)	UTI Employees Sai Samruddhi	17.01.2025	26.02.2025
	(Ins) No. 46 of	Co-operative Housing Society		
	2024	Vs.		
		Jayesh Sangharajka		
		(RP-Ornate Spaces Pvt. Ltd.) & Anr.		
14.	Comp. App. (AT)	Dr. Indu Singh	17.01.2025	27.02.2025
	(Ins) No. 704 of	Suspended Director of G.V.		
	2024	Meditech Pvt. Ltd.		
		Vs.		
		Prime Tower – A Partnership Firm		
	(With Defects)	& Anr.		

By order of Hon'ble Chairperson -Sd/-Registrar